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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Decided on 11th March, 2015

+ **ITA 506/2014**

THE COMMISSIONER OF INCOME TAX-II Appellant

Through: Mr.Kamal Sawhney, Sr.Standing
counsel with Mr.Mukul Mathur and
Mr. Shikhar Garg, Advs.

versus

LI & FUNG (INDIA) PVT. LTD. Respondent

Through: Mr.Porus Kaka, Sr.Adv. with
Mr.Neeraj Jain, Mr.Manish Kant
Advs.

CORAM:

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE R.K.GAUBA

MR. JUSTICE S. RAVINDRA BHAT (OPEN COURT)

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For detailed judgment, the decision dated 11.03.2015 in ITA
505/2014 may be referred to.

S. RAVINDRA BHAT, J

R.K.GAUBA, J

MARCH 11, 2015/mr